

(c) and (d) Since the above project is yet to be implemented no regular allocation has been made to States so far, but for the grant made available during the preparatory phase.

Statement

*Details of grant released during the last three years (2006-07 to 2008-09)
for project preparation activities*

| Sl. No. | Name of the State and the landscape | Amount of grant released during 2006-07 to 2008-09 (Rs. in lakhs) |
|---------|---|---|
| 1. | Gujarat Little Rann of Kutch Landscape | Rs. 14.02 |
| 2. | Jammu and Kashmir Changthang Landscape | Rs. 46.10 |
| 3. | Kerala Agasthiyarmalai Landscape | Rs. 14.85 |
| 4. | Madhya Pradesh Satpura Landscape | Rs. 15.58 |
| 5. | Mizoram Dampa Landscape | Rs. 29.90 |
| 6. | Tamil Nadu Agasthiyarmalai Landscape | Rs. 14.75 |
| 7. | Uttarakhand Askot Landscape | Rs. 28.10 |

Ban on plastic bags

3240. SHRI BHARATKUMAR RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the impact of the ban on plastic bags on the market/manufacturing units/societies of the NCT of Delhi;

(b) whether these orders are effective on packing of milk and milk products also as various milk supplying companies, like Mother Dairy, Amul, DMS etc., are supplying their milk products in plastic bags, or some standards are fixed for them; if so, the details thereof; and

(c) what arrangements are being made for effective implementation of these orders in villages and small markets of the capital?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) According to the Department of Environment, Government of NCT of Delhi, a notification dated 07.01.2009 has been issued forbidding the use,

sale and storage of plastic bags in notified places including fruit and vegetable outlets of Mother Dairy, Amul, DMS, etc. This notification is not applicable to packing of milk and milk products. The Government of NCT of Delhi is holding meetings of concerned Departments/Agencies from time to time and asking them to carry out inspections and book cases to ensure effective implementation of this notification. No study has been made by the Government of NCT of Delhi to assess the impact of ban on plastic bags.

Foreign investment in food processing

3241. SHRI SANJAY RAUT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether several foreign investment proposals have been approved for setting up of food processing units in the country, particularly in Maharashtra;

(b) if so, the details thereof; and

(c) the impact of such investment on domestic small food processing industries?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) and (b) Yes, Sir. Out of a total of 141 foreign direct investment inflows in the food processing sector during Eleventh Five Year Plan period (April 2007-March 2009) amounting to USD 171.72 million, 48 inflows amounting to USD 28.73 million pertained to Maharashtra region, comprising of Maharashtra, Dadra and Nagar Haveli, Daman and Diu.

(c) Foreign Direct Investment (FDI) complements and supplements domestic investment. FDI brings in, apart from capital, state-of-art technology and best managerial practices, thereby providing better access to the domestic industry to foreign technology and integration into the global market. The extant policy permits FDI under the automatic route in most sectors/activities, including Food Processing Industries. No specific criteria have been laid down for FDI into sectors under the automatic route. However, proposals requiring prior Government approval are considered by the Foreign Investment Promotion Board (FIPB), an Inter-Ministerial recommendatory body, which takes into account the policy and sectoral guidelines for FDI. The FIPB also examines whether the proposal would jeopardize an existing joint venture or technology transfer/trade mark agreement if any, in the same field in India. There is no definitive indication about the adverse impact of FDI on the small food processing units and no data is available centrally regarding effect of FDI on the domestic industry.

Mega food parks

3242. SHRI GIREESH KUMAR SANGHI:

DR. T. SUBBARAMI REDDY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether with individual units investing Rs. 2500 crore special purpose vehicles bringing in Rs. 700 crore and the Central Government contributing Rs. 500 crore, a sum of Rs. 3700 crore